

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1302  
TO BE ANSWERED ON 10.02.2020**

**CONSTRUCTION OF ESI DISPENSARY**

**1302. ADV. ADOOR PRAKASH:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the ESI Corporation had given approval and allocated fund for construction of a new building for ESI dispensary in Navaikkulam, Kerala in the year 2012;**
- (b) if so the details thereof and the reasons for such a long delay in the project;**
- (c) whether land inspection of the acquired land had already been done and utility certificate was issued, if so, the details thereof;**
- (d) whether the ESI Corporation has done any further inspection of the land and given a non-suitable report, if so, the reasons for such a report for a project once cleared and work awarded; and**
- (e) whether the Government will consider completion of this project without further delay, if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b):** The Employees' State Insurance Corporation (ESIC) initially gave approval for construction of ESI Dispensary at Navaikkulam to M/s HLL Lifecare Limited (HLL). Due to refusal by HLL, the work has now been assigned to Central Public Works Department (CPWD). ESIC released an amount of Rs.2,85,243/- on 30.01.2019 to the CPWD for pre-construction activities.

**(c) to (e):** 1.845 acre of land is already acquired. A committee visited the proposed site and mentioned in its report dated 20.12.2019 that the site is not suitable for construction. It has been decided to send another team to examine the site suitability.

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